

which have been made so far have been published in a Bulletin of the Department of Anthropology, Volume I, in January 1952 and that is in the library and more material will shortly be published.

SERVICE CONDITIONS OF RESERVE OFFICERS

♦123. SHRI SARDAR SINGH: Will the Minister for DEFENCE be pleased to state whether Government have worked out the details of the terms and conditions of service applicable to reservists in the Army; and if so, what are those terms and conditions?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA):

The terms and conditions of service applicable to reservists in the Army are already prescribed in the relevant regulations, e.g., Regulations for the Army in India, Pay and Allowances Regulations, Pension Regulations, Army Act, etc.

The main benefits to which the reservists are entitled were enumerated in a statement, which was laid on the Table of the House in answer to part (b) of Starred Question No. 327 in the 16th December 1953.

SHRI SARDAR SINGH: Is Government aware. Sir, that these regulations were framed during the war when these people were recruited just for a short period?

SARDAR S. S. MAJITHIA: Government is aware that these regulations were drawn then and I should like to add that the new regulations are under the active consideration of the Government.

SHRI SARDAR SINGH: Will the hon. Minister please say how long it is likely to be before these new regulations are finalised?

SARDAR S. S. MAJITHIA: They are in the final stage and I expect that they will be finalised in the course of the next two or three months.

*124. [For answer, vide cols 1010-1014~infra.]

*125. [For answer, vide col. 1014 infra.]

*126. [Postponed.]

SOCIAL WORKERS' TRAINING BOARD

•127. SHRIMATI MAYA DEVI CHETTRY: Will the Minister for EDUCATION be pleased to state:

(a) whether any board has been formed or is proposed to be formed for the management of the training of social workers; and

(b) the amount which will be spent in each State in this respect?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) No.

(b) Does not arise.

SHRIMATI MAYA DEVI CHETTRY: May I know, Sir, when the board will be formed?

DR. K. L. SHRIMALI: I do not know to what board the hon. Member is referring.....

PROF. G. RANGA: Board of Social Training.

DR. K. L. SHRIMALI: There is no Board of Social Training, but there is a Central Social Welfare Board which has already been established.

SHRIMATI MAYA DEVI CHETTRY: May I know the amount earmarked by the Central Government for the schemes of the Social Welfare Board?

DR. K. L. SHRIMALI: The Board has four crores of rupees at its disposal for these schemes.

SHRIMATI MAYA DEVI CHETTRY: May I know, Sir, the minimum qualification required for the trainees?

DR. K. L. SHRIMALI: There is no question of trainees. This is the Central Social Welfare Board which is intended to survey and assess the